

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 1901
TO BE ANSWERED ON 14.03.2022

Check on Forest Exploitation

1901. SHRI SUNIL KUMAR MONDAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken any action to control forest exploitation like rubbish and pollution, saltmarshes, drainage to reclaim land and etc. during the last five years, through the perspective of forest culture and if so, the details thereof and if not, the reasons therefor; and
- (b) the details of the fund allocated/released and utilised for the development of Sundarbans during the financial year 2021-22 along with future initiatives in this regard and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) &(b) Government of India has been taking various measures with respect to forest conservation and environmental protection including policies and programmes related to disposal of waste, pollution control and land reclamation.

For conservation and protection of Sundarbans necessary technical and financial support are being given under the Centrally Sponsored Schemes namely – Project Tiger (CSS-PT) and Development of Wildlife Habitats (CSS-DWH). In year 2021-22, an amount of Rs. 384.41 lakhs under CSS-PT and grant in aid of Rs 198.89105 Lakh under CSS-DWH was released for Sundarbans.

Depending upon the availability of Central and State funds, necessary steps are taken by the Sundarbans authorities for conservation and management of PAs, recovery of endangered species, mitigating man-animal conflict, voluntary relocation of families for creating inviolate space for wild animals, healthier ecosystem and repository as source for gene pool.
